

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:574  
ANSWERED ON:07.05.2013  
UNAUTHORISED COLONIES  
Rathod Shri Ramesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of unauthorized colonies mushrooming allegedly in connivance with local politicians and police personnel in the NCT of Delhi, area-wise including South Delhi;
- (b) whether any monitoring Committee has been appointed by the Supreme Court to check such unauthorised colonies in the NCT of Delhi;
- (c) if so, the details thereof and the total number of such colonies identified by the said Committee; and
- (d) the action taken by the Government against the guilty persons and to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 574 FOR 7.5.2013

The Govt. of NCT of Delhi has intimated that no report regarding mushrooming of unauthorised colonies in connivance with local politicians and police personnel has been received. However, existence of 1639 Unauthorised Colonies in NCT of Delhi has been reported during the past 2 to 3 decades, out of which 242 colonies are in East Delhi Municipal Corporation (EDMC), 977 colonies are in South Delhi Municipal Corporation (SDMC) and 419 colonies are in North Delhi Municipal Corporation (NDMC). The Govt. of NCT of Delhi has registered these Unauthorised Colonies for regularisation.

No Monitoring Committee has been appointed by the Hon'ble Supreme Court to check unauthorised colonies in the NCT of Delhi. However, Hon'ble Supreme Court has appointed a Monitoring Committee for checking of misuse of mixed land use and other commercial activities in Delhi.